

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/24(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS ROC WEST BENGAL & SUKALYAN SUPPLIERS PRIVATE LIMITED
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For the Respondent Nos.2 and 5
Mr. A. P. Agarwal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **24th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**